

ORISSA HIGH COURT: CUTTACK

e-Tender Notice No. XXXIII-15-2016-17-834/H dated 06.06.2017

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders which are valid for a minimum period of 60 days from the date of opening (i.e.23.06.2017) for the **“Annual Maintenance of Software for 88 nos. of Digital CIS Display Boards installed in the Orissa High Court under Modernization Project and e-Courts Project”**.

Scope of Work	“ Annual Maintenance of Software for 88 nos. of Digital CIS Display Boards installed in the Orissa High Court under Modernization Project and e-Courts Project ”.
Earnest Money Deposit to be submitted	₹ 5,983/- (Rupees Five Thousand Nine Hundred Eighty Three only)

Interested bidders may view and download the Tender document containing the detailed terms & conditions, from the Websites viz. <http://tendersodisha.gov.in>.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document to reject any or all tenders without giving any notice or assigning any reason thereof.


Registrar (Judicial)
Orissa High Court, Cuttack
Phone: 0671-2508805